IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.218
IB-405(ND)/2022

IN THE MATTER OF:
M/s. G T Iron Store **.... APPLICANT/PETITIONER**
Vs.
M/s. Amba Shakti Ispat Ltd. **.... RESPONDENT**

SECTION
U/s 9 IBC code 2016 **Order delivered on 01.02.2023**

CORAM:
SHRI ATUL CHATURVEDI **SHRI BACHU VENKAT BALARAM DAS**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

PRESENT:
For the Applicant :
For the Respondent : Mr. Aditya Madaan, Ms. Natasha, Advocates

ORDER

One week time is granted to the Petitioner to file rejoinder affidavit as a last opportunity.

List on **23.02.2023** for final arguments.

Sd/- Sd/-
(ATUL CHATURVEDI) **(BACHU VENKAT BALARAM DAS)**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Mamta 01.02.2023